

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-20/98

New Delhi this the 12th day of October, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. V.P. Sharma,
S/o late Sh. Pt. Raghuvir,
Junior Engineer(C)
office of the Telecom.Civil
Dir. No.-II, Atul Groovie
Road, New Delhi.
2. Daljit Singh,
Junior Engineer(C),
MTNL civil Division,
Eastern Court,
New Delhi.

(Present : None even on second call)

Versus

1. Union of India through
the Secretary,
Department of Telecom,
(Govt. of India),
Sanchar Bhawan,
New Delhi.
2. The Sr.Dy. Director General(Bim),
Govt. of India,
Department of Telecom,
6th Floor, Sanchar Bhawan,
New Delhi.
3. Sh. R.K. Sharma JE(C)
Office of the Executive Engineer,
Telecom Civil Dire. ALTTC,
Ghaziabad(UP).
4. Sh. Devender Singh Saini,
R/o Q.No.C-6, Telecom Staff Qtrs.
Colony, Vivek Vihar,
Delhi-95.
5. Sh. Rajpal Singh,
F-32/282, Street No.9,
Laxmi Nagar,
Delhi-92.
6. Sh. Rajesh Singh Panwar,
91, Kanti Nagar,
Delhi-51.
7. Sh. Yash Pal Arora,
H-73, Ashok Vihar Phase-I,
New Delhi-52.

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8. Sh. Anil Kumar Sharma,
D-97, Type-II Quarters,
P&T Colony,
Moti Bagh-I,
New Delhi-51.
9. Sh. Shailender Verma,
306, Ram Nagar,
Krishna Nagar,
Delhi-51.
10. Sh. Deepak Kumar Agarwal,
H. No. 1/2419, Ram Nagar,
Shanti Building,
Shahdara,
Delhi-32.
11. Sh. Pradeep Kumar Gupta,
AD-29C, Pitam Pura,
Delhi-34.
12. Sh. Roshal Lal Goel,
102-C, Pocket-B,
Dilshad Garden, Respondents
Delhi-95.

(through Sh. Rajeev Bansal, Advocate)

ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicants seek a direction to promote them
against the vacant posts of AEs created by upgradation
of JEs with all consequential benefits.

2. None appeared for applicants when the
case was called even on second call. Shri Rajeev
Bansal appeared for respondents and has been heard.

3. Shri Bansal has invited our attention to
respondents' order dated 03.12.98 promoting applicants
who are at Serials No. 28 & 52 of the aforesaid order
as Assistant Engineers on purely temporary and ad-hoc
basis for a period upto 30.11.99 or till regular
appointments are made, whichever is earlier.

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4. Shri Bansal states that according to his knowledge applicants are continuing to function as AEs till date.

5. As the prayer for applicants principally for being promoted as AEs, and they have been promoted by the aforesaid order dated 03.12.98, the O.A. is disposed of with liberty to them, ^{that} if any grievance still survives, it will be open to them to agitate the same separately in accordance with law, if so advised.

No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige

(S.R. Adige)
Vice-Chairman(A)

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